

2

021 671/25

Notes of the Registry

Orders of the Tribunal

For Admission
of Interim order
with interim copy
Served on the

18/8/05

Notice sent
to all members

1/12

19/11/05
(5)

Except R-5
ADS back for
all members.

Mr. S.B. Jena,
Asst. has appeared
for R-1 to 3.

for counter.

7/12

Reg.

Order dt. 05/12/05

Applicant is
absent on call.
Mr. S.B. Jena, Ld. ASC
bites one M.A. prayer
then on 04 weeks time
to bite counter, Ad
from R-5 not yet
back although notice
was sent by Regd post.
Service is treated sub-
sistent on him. Call this
matter on 30/11/06 for
counter.

M.A. is disposed
of accordingly.

REGISTRAR

Order dt. 21/02/07

Mr. S.B. Jena, Ld. ASC is
present. None is appearing
for the applicant. Applicant is
remaining absent time since
05/12/05. It seems that
applicant is not interested to
appear in this case. The O.A
is dismissed for default. Send copy
of this order to Applicant by post.

Member (A)

Vice-Chairman